

The Ajmer Shamlat Deh (Regulation) Repeal Act, 1959
Act No. 22 of 1959

(Received the assent of the Governor on the 16th day of May, 1959)

An Act to repeal the Ajmer Shamlat Deh (Regulation) Act, 1956

Be it enacted by the Rajasthan State Legislature in the Tenth Year of the Republic of India as follows:-

1. Short title and commencement. - (1) This Act may be called the Ajmer Shamlat Deh (Regulation) Repeal Act, 1959.

(2) It shall come into force at once.

2. Repeal of Ajmer Act VI of 1956. - The Ajmer Shamlat Deh (Regulation) Act, 1956 (Ajmer Act VI of 1956) is hereby repealed